

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 285 OF 2015
APPEAL No. 82 OF 2015
APPEAL No. 136 OF 2015
APPEAL No. 274 OF 2015
APPEAL No. 58 OF 2016

Dated:5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R.1
(for A.Nos.285/15 & 58/16

Mr. Prashant Bezboruah
(for A.Nos.82/15,136/15,& 274/15)

ORDER

List these matters for hearing on **24.05.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson